

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 379 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

Name of the Company: Tirupati Starch & Chemicals Ltd  
V/s  
Saurashtra Specialities Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016


**ORDER**

Learned Counsel Mr. Pratik Tripathi appeared for the Operational Creditor.

Learned Counsel Mr. Jay Barot appeared for the Corporate Debtor.

Due to technical snag, matter stands adjourned to 26.04.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of March, 2021

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